

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.233/Chd/Pb/2017
alongwith
CA No.153/2017**

Prateek Dhir & Ors.

...Petitioners

Versus.

Dev Casting Industries Pvt. Ltd. & Ors.

...Respondents

Present: None.

In the interest of justice, adjourned to 05.02.2018.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

December 11, 2017
arora